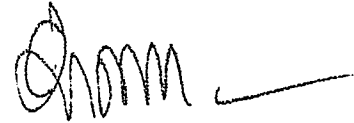


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W)  
DWARKA DISTRICT COURTS

ORDER

In supersession of earlier order No. 21478-493/RTI/DWK/2022 dated 12.08.2022, Sh. Sanjay Kumar, SJA, is hereby designated as Record Officer, District Courts, Dwarka under the provision of RTI Act, 2005, with immediate effect.



(Manoj Jain)

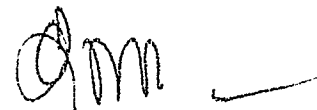
Principal District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.

24598 - 628  
No. .... RTI/DWK/2022

Dated: 21/9/22

Copy forwarded for information to :-

1. The Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
2. The Ld. Principal District & Sessions Judges, Delhi, New Delhi.
3. All the PIOs. of District Court Complexes, Delhi, New Delhi.
4. The Sr. A.O.(J)/Branch Incharges, District Courts, Dwarka.
5. Reader/PS to the undersigned.
6. The Branch Incharge, Computer Branch to upload the said order on the website.
7. The Branch Incharge, R&I for Layers.
8. Web-Site Committee (English-Hindi), Tis Hazari Courts, New Delhi.



Principal District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.

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